

# Declaration of Assets and Liabilities

Year..2022-2023

I, PURENDU SNEHAR DAS, son/daughter/wife of BINOD BIHARI DAS

aged 31 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIA

service and presently working as SECTION OFFICER

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description                                                                   | Self                                           | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|-------------------------------------------------------------------------------|------------------------------------------------|----------------|------------------|------------------|-----------------------|
| (i)     | Cash                                                                          | 50,000                                         | N/A            | N/A              | N/A              | N/A                   |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI - 3,00,000<br>BOI - 10,000<br>PPF - 40,000 | N/A            | BINOD BIHARI DAS | N/A              | N/A                   |
| (iii)   | Bonds, Debentures and Shares in companies                                     | mutual fund 30,000                             | N/A            | N/A              | N/A              | N/A                   |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | LIC: 25,000 RA<br>SA - 10 lac                  | N/A            | N/A              | N/A              | N/A                   |
| (v)     | Motor Vehicles (details of make, etc.)                                        | SKODA LAURA (2010 model)                       | N/A            | N/A              | N/A              | N/A                   |
| (vi)    | Jewellery (give details of weight and value)                                  | Gold-25g                                       | N/A            | N/A              | N/A              | N/A                   |
| (vii)   | Other assets, such as values of claims / interests                            | NIL                                            | N/A            | N/A              | N/A              | N/A                   |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Purendu Das  
15/02/2023

8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description                                                                                                                                 | Self | Spouse - Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---------------------------------------------------------------------------------------------------------------------------------------------|------|------------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | Nil  | N/A              | N/A              | N/A              | N/A                   |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | Nil  | N/A              | N/A              | N/A              | N/A                   |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | Nil  | N/A              | N/A              | N/A              | N/A                   |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            | Nil  | N/A              | N/A              | N/A              | N/A                   |
| (v)     | Others (such as interest in property)                                                                                                       | Nil  | N/A              | N/A              | N/A              | N/A                   |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description                                                                             | Name & address of Bank / Financial Institutions (s) / Department (s) | Amount outstanding as on 15/12/2023 |
|---------|-----------------------------------------------------------------------------------------|----------------------------------------------------------------------|-------------------------------------|
| (a)     | (i) Loans from Banks                                                                    | SBI, Bihar Vidhan Mandal                                             | 1,90,000/-                          |
|         | (ii) Loans from financial institutions                                                  | Nil                                                                  | Nil                                 |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | Nil                                                                  | Nil                                 |
|         | (b) dues to departments dealing with supply of water                                    | Nil                                                                  | Nil                                 |
|         | (c) dues to departments dealing with supply of electricity                              | Nil                                                                  | Nil                                 |

*Purnendu Des*  
15/02/2023

|     |                                                                                                                                                     |                         |     |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------|-----|
|     | (d) dues to departments dealing with telephones                                                                                                     |                         |     |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)                                                      | N/A                     | N/A |
|     | (f) Other dues, if any                                                                                                                              | N/A                     | N/A |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | N/A<br>PAN - CSSPD1983R | N/A |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                             | N/A                     | N/A |
|     | (iii) Sales Tax [Only in case of proprietary business]                                                                                              | N/A                     | N/A |
|     | (iv) Property Tax                                                                                                                                   | N/A                     | N/A |

**C. Personal Detail**

GPF/CPF/PRAN No. :- 110157020751

Gender :- M (M/F)

Date of Birth :- 02/09/1991 (DD/MM/YYYY)

Class/Group :- B (gazetted) (A/B/C)

Cadre :- Administrative Cadre, Bihar Legislative Assembly, Secretariat  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Ranchi

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Purnendu Das

Name of Employee: PURENDU SHEKHAR DAS

Designation: SECTION OFFICER

Department: Bihar Legislative Assembly, Secretariat

Place: Patna

Date: 15/02/2023

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Purnendu Das  
15/02/2023